

**Notification No.235/2022**

**SITTING ARRANGEMENT – PARTIAL MODIFICATIONS**

The following partial modifications are made in the Sitting Arrangement in the Principal Seat at Madras **with effect from 22.09.2022.**

**Principal Seat at Madras**

I. Hon'ble Mr.Justice P.Velmurugan will take up Criminal Appeals (including appeals relating to crime against women and children) and Criminal Revisions – from the year 2021.

II. Hon'ble Dr.Justice G.Jayachandran will take up Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) – of the year 2019; Criminal Appeals (including appeals relating to crime against women and children) and Criminal Revisions – up to the year 2017.

III. Hon'ble Mr.Justice Sunder Mohan will take up Criminal Appeals (including appeals relating to crime against women and children) and Criminal Revisions – from the year 2018 to 2020.

// BY ORDER OF THE HON'BLE ACTING CHIEF JUSTICE //

HIGH COURT, MADRAS  
DATED : 20-09-2022

REGISTRAR (JUDICIAL)